

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 304 of 2019**

**IN THE MATTER OF:**

**M. Haridasan & Ors.** .....Petitioners

**Verses**

**State of Kerala & Ors.** .....Respondents

**AMENDED MEMO OF PARTIES (As per order dated 24.07.2024)**

M. Haridasan & Ors. ....Petitioners

**VERSUS**

1. State of Kerala Respondent No. 1
2. Sh. Raju K. Thomas, aged 66 years  
S/o Sh. Thomas K. P.,  
Kalloth River View, Vadasserikkara Post,  
Pathanamthitta District, Kerala- 689662 Respondent No. 2
3. Sh. Nino K. Thomas,  
S/o Sh. Raju K. Thomas. K. P, aged 39 years,  
Kalloth River View, Vadasserikkara Post,  
Pathanamthitta District, Kerala- 689662 Respondent No. 3
4. Sh. M.S. Riyas,  
S/o Sh. Mohamed Sharif, aged 36 years,  
Al- Aman Manzil, Pallimuku, Pathanapuram Taluk,  
Kollam District, Kerala- 689695 Respondent No. 4
5. Sh. Reji Joseph, aged 52 years,  
S/o Sh. N. M. Joseph,  
Narikkattu House, Chamampathal Post, Vazhoor,  
Kottayam District- 686517 Respondent No. 5
6. Sh. V. M. Sasidharan Nair, aged 61 years,  
S/o Sh. Madhavan Nair,  
Erathu Palathu House, Manimala Post, Kottayam District,  
Kerala- 686543 Respondent No. 6
7. Thomsun Aggregates  
Represented by its Managing Partner  
Sh. K.V. Abraham, aged 64 years  
S/o Late Sh. KC Varghese,  
R/o Kuttipparambil House, Vadaathoor post,  
Kottayam District, Kerala- 686010 Respondent No. 7
8. Michael Granites  
Through Augustine Michael,  
Managing Partner of 'Michael Granites'  
Aged 58 years, S/ o Sh. Michael,  
R/o Kanjirathumkundu House, Ramapuram Bazar Post,  
Kottayam District, Kerala- 686576 Respondent No. 8
9. M/s. CrystalAggregates Pvt. Ltd.,  
Through Sh. Stephen Joseph, aged 52 years  
Managing Director,  
S/o M.A. Joseph, R/o Mamalathazuth House, Mother Theresa Lane,  
Main Road, Tripuunithura Post,  
Ernakulam District, Kerala- 682301 Respondent No. 9

10. Sh. Jiji P. Ulahannan  
S/o Ulahannan  
Poothottil House, Kadamattom Post,  
Aikkaranadu North Village, Kunnathunadu Taluk  
Ernakulam District, Kerala- 682311 Respondent No. 10
11. M/s. Nedumkunnam Granites'  
Through, Prasanth K. N. aged 41 years  
Managing Partner  
S/o K .K. Narayanan  
R.o Karavattekkunumpurath (H),  
Ooramana P. O. Ernakulam District, Kerala- 682316 Respondent No. 11
12. Adani Vizhinjam Port Pvt. Ltd.  
Through its authorized representative,  
Sh. Rajesh Kumar Jha, 57 years,  
S/o Krishnachandra Jha,  
3<sup>rd</sup> Floor, Aspinwall House, Kuravankonam  
Thiruvananthapuram, Kerala- 695003 Respondent No. 12
13. Rockfield Estates Pvt Ltd,  
Represented by its Managing Director,  
Mr.Shibu Mathew, 58 years  
Registered office at: Door No.9/521, Erumathala, Pulickal kavala  
P.O, Pampady, Kottayam District-686515 Respondent No. 13
14. Quarry EC Holders' Association  
Kerala State Committee  
Represented by its Vice President  
Sri. Akkavila Satheek, Aged 66 years  
S/o Lekshmanan, Akkavila house, Sree Sharavana Nagar,  
200 Iravipuram P.O. Kollam, Kerala 691 011 Respondent No. 14
15. P.K. Biju @ Varghese P.K, aged 49 years  
S/o. Kuriakose,  
R/o Parakkal House, Koranchira P.O., Palakkad - 678 684 Respondent No. 15
16. Madhulal, M.G, aged 36  
S/o. K.P. Madhusoodanan Nair,  
Paalattu KRWA. 231C Kuthirakkadu Lane, Vattiyoorkkavu P.O,  
Thiruvananthapuram, Kerala Respondent No. 16
17. Plakkattu Granite Industries (P) Ltd  
Represented by its Managing Director  
Sri Jacob Thomas, aged 39 years  
S/o. Thomas Jacob,  
Payyanamon P.O. Konni Pathanamthitta, Kerala Respondent No. 17
18. Ms. VSC Villaments,  
Represented by Managing Partner  
Sri. Sreejith S. S., aged 41 years  
S/o. V. Sudhakaran,  
Having its office at TC54/928, Rohini Sadanam Melamcode, Nemom  
P.O.. Thiruvananthapuram – 695020 Respondent No. 18
19. Tomy John  
Aged 62 Years, S/o Ullahanan, Makkuchira House, Vadacode P.O.,  
Vazhakkulam, Ernakulam District, Kerala-686670 Respondent No. 19
20. Abilash T.V.  
Aged 43 Years, S.O. Vasu, Thalappully House, Poovanchira P.O.,  
Thrissur District, Kerala-680652 Respondent No. 20

21. Aju Varghese  
Aged 44 Years, S/o Varghese, Alkkarakuzhiyil House, Kuniji P.O.,  
Vazhithala, Idukki District, Kerala-685583 Respondent No. 21
22. Boban Mathew  
Residing at Mattathil House, Kurianand P.O.,  
Monippally, Kottayam Distt, Kerala-686636 Respondent No. 22
23. Poabs Granites (Pvt.) Ltd,  
Kuthirakulam P.O., Vellanand,  
Thiruvananthapuram Distt, Kerala  
Represented by its Managing Director Respondent No. 23
24. Poabs Rock Products (Pvt.) Ltd,  
Nellikaparambu P.O.-673602  
Mukkom, Kozhikode, Kerala  
Represented by its Managing Director Respondent No. 24
25. M/s. Panachayil Industries,  
A registered Partnership firm,  
Represented by its Managing Director Aby Mathew  
West Othara P.O., Thiruvalla Taluk,  
Pathanamthitta Distt., Kerala Respondent No. 25
26. Crystal Granites Ltd.,  
A company registered under the Companies Act,  
Represented by its Managing Director George Antony,  
Chulli P.O., Thathupara, Ernakulam – 683581, Kerala Respondent No. 26
27. George Antony,  
Managing Partner  
G.K. Granites, Kurekkal House,  
Kizhakambalam P.O., Ernakulam-683562 Respondent No. 27